

(c) No. Sir.

(d) Does not arise.

**Refusal to West Bengal's Dancing Group in Republic Day Parade**

1099. SHRI SUDHIR KUMAR GIRI: Will the Minister of DEFENCE be pleased to state:

(a) what are the reasons for not allowing West Bengal's dancing group to take part in this year Republic Day Parade;

(b) did the State Government request for allowing the Group to take part in the Republic Day Parade;

(c) was the request turned down by the authorities; and

(d) if so, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) to (d). 67 proposals including 2 from West Bengal were received from 22 States and 5 Union Territory Administrations for presentation of folk dances in the Republic Day Celebration, 1982. These were considered by the Folk Dances Committee which includes experts in the field. After viewing the proposals received from various States/Union Territory Administrations, solely on comparative merit, the Committee selected 14 dances which is the maximum that could be included in the Parade and the Folk Dances Festival in view of the limitation of time.

**Revision of Financial Assistance Under Trade Promotion Programme**

1100. SHRI AMAR ROYPRADHAN: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that Government of India are trying to improve trade between India and the European Economic Community;

(b) whether it is a fact that India has sought a revision of financial assistance under the trade promotion programme; and

(c) if so, the details thereof and the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) Government of India are constantly endeavouring to boost India's exports to the EEC and to reverse the present adverse balance of trade with the EEC.

(b) and (c). During the INDO-EEC Joint Commission meeting held at New Delhi on the 22nd and 23rd Jan. 1982, the European Economic Community agreed inter-alia to consider certain additional activities under the Indo-EEC Trade Promotion Programme within the resources available for 1982.

**Import of Sugar**

1101. SHRI AMAR ROYPRADHAN: Will the Minister of COMMERCE be pleased to state:

(a) whether Government are considering to import sugar this year to meet the country's demand;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) (a) to (c). At present no proposal for import of sugar is under consideration of the Government.

**Profits earned by Corporations/Departments of Tourism & Civil Aviation Ministry**

1102. SHRI N. E. HORO: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that all the Corporations and Departments of the Union Ministry of Tourism and Civil Aviation have been in profit during the current financial year; and

(b) if so, the names of such Corporations and Departments and the